

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 205 OF 2017

Dated: 2nd November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Simhapuri Energy Limited

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Hemant Sahai
Mr. Shoury Malhotra
Mr. Nishant Kumar
Mr. Biju Mattam

Counsel for the Respondent(s)

:

Ms. Sanjana Dua for
Ms. Suparna Srivastava for R-2

ORDER

Issue notice to the Respondents returnable on 03.01.2018.
Ms. Sanjna Dua takes notice on behalf of Respondent No.2. Dasti, in
addition, is permitted.

List the matter on **03.01.2018**.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vg